UMDER-RECORDING OF WORKS BY CONTRACTORS

1696. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) the findings of the enquiries into under-recordings of works executed by the contractors under Electrical Circles, C.P.W.D. I, II, III, IV held in years 1954, 1956, 1958, 1961, 1962, 1963, 1966, 1968 and 1969;
- (b) the names of the Divisions from which the relevant payment records of the contractors are missing and since when;
- (c) whether the responsibility has been fixed on some shoulders in this behalf;
- (d) whether Government propose to pay ad-hor payments to the contractors; and
- (e) the number of contractors involved in such cases where their record are missing?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRIB. S. MURTHY) (a) No cases of under-recording of works executed by the contractors under the Electrical Circles mentioned in the Quest on in the years 1954, 1956, 1958, 1961, 1962, 1963, 1966, 1968 and 1969 have come to the notice of Government and hence the question of holding enquiries into such cases does not arise.

(b) to (e) Information is being collected and would be placed on the table of the House in due course.

BLACK MONEY

1697. SHRI M. P. BHARGAVA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that there is lot of black money hoarded by b g businessmen;
- (b) whether any complaints have been received by Government to the effect that Union Ministers and Ministers in the States have also got huge amounts of hoarded money with them; and
- (c) if so, what are the difficulties in the way ϵf the Gentral Government to take steps to get this hoarded money in circulation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SFTHI) (a) Government are aware of complaints of black money and of attempts at tax evasion. They have also indicated from time to time the steps taken by them to check evasion and unearth black money. However, Government keep the problem under constant review.

- (b) No, Sir.
- (c) Does not arise.

INCOME-TAX ARREARS OF FILM PEOPLE

1698. SHRIMATI SARIA BHADAURIA . Will the PRIME MINISTER be pleased to state :

- (a) the names of play back singers and music directors of Indian film industry who are in arrears of Income-tax at present; and
- (b) the action taken by Governmen^t to realise the arrears?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) (a) and (b) The collection of the required information will involve considerable time and labour as film industry is located in several. States in India. If the Hon'ble Member desires to have information about any particular play back singer(s) and Music director(s), the same would be duly furnished.

New Dethi Theatres (P) Lid., New Delhi

1699. SHRIMATI SARLA BHADAU RIA: Will the PRIME MINISTER be pleased to state:

- (a) what is the total amount of incometax realised from the New Delhi Theatres (P) Ltd., New Delhi during the current year as also during the previous year;
- (b) what is the total amount of taxes, other than income-tax, eg wealth tax, gif-tax and excise duty, realised from the said Film Company during the same period: and
- (c) what is the amount of taxes outstanding against the Company at present and what is the amount of taxes about which objections have been raised by the Company?